## F.No. 20-71/CPIO-NDCESTAT/2025 Customs Excise And Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-71/2025 Date: 28.08.2025

To

Mr. Rahul Jain Near Jain Mandir, High School Main Road, Tehsil- Bagicha, District-Jashpur, Chhattisgarh-496224

Sub: Information sought under Right to Information Act, 2005.

Sir,

Reference to the above referred letter, received letter in this office on 26.08.2025, the reply/information is as under:-

Sr. No.	Details of information required	Details of information provided
1.	Information about authenticity and legal validity of status of board list that hangs in Revenue Offices/Courts to show the details about the posting dates and relieving dates of the Officers/Personnel in DD/MM/YYYY format	Government Offices unless expressly prohibited by law, should not face the test of legality and validity.

(Vaishali Kharbanda) Technical Officer/ CPIO

Yours faithfully

Encl: as above

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Shri P.V. Subba Rao, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days.

## Copy to:

- 1. Shri Kuldeep Chaudhary, CPIO & Under Seretary (Ad.IC), Ministry of Finance, Department of Revenue, New Delhi-110001.
- 2. Internal copy to Computer Section, for uploading.